

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF **SHREE SANYEEJI STEEL & POWER LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Shree Sanyeeji Steel & Power Limited
2.	Date of incorporation of corporate debtor	16-06-2004
3.	Authority under which corporate debtor is incorporated / registered	ROC Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27109WB2004PLC098866
5.	Address of the registered office and principal office (if any) of corporate debtor	Room No 508, 5th Floor 21 Hemanta Basu Sarani, Dalhousie, Kolkata, Kolkata, West Bengal, India, 700001
6.	Insolvency commencement date in respect of corporate debtor	28-02-2024
7.	Estimated date of closure of insolvency resolution process	26-08-2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional (IRP)	Sanjai Kumar Gupta IBBI/IPA-001/IP-P00592/2017-2018/11045
9.	Address and e-mail of the interim resolution professional, as registered with the Board	5A AKMA, 27A Bagmari Road, Kolkata 700054. casanjaigupta@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	5A AKMA, 27A Bagmari Road, Kolkata 700054 cirp.sanyeeji@gmail.com
11.	Last date for submission of claims	13-03-2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1.NA 2. 3.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/en/home/downloads Physical Address:

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Shree Sanyeeji Steel & Power Limited on **28-02-2024**.

The creditors of Shree Sanyeeji Steel & Power Limited, are hereby called upon to submit their claims with proof on or before **13-03-2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-Sanjai Kumar Gupta

IRP in the matter of Shree Sanyeeji Steel & Power Limited

IBBI/IPA-001/IP-P00592/2017-2018/11045

AFA 19-11-2024

Date: 02-03-2024

Place: Kolkata



Sanjai Kumar Gupta